

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 02

Customs Appeal No. 11568 of 2015

(Arising out of OIA-AHD-CUSTOM-000-APP-118-15-16 Dated- 08/09/2015 passed by Commissioner of CUSTOMS-AHMEDABAD)

Bodal Chemicals Ltd

Plot No. 123, 124, Phase-I, Gidc, Vatva,
Ahmedabad, Gujarat

.....Appellant

VERSUS

C.C.-Ahmedabad

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. N.K. Tiwari, Consultant for the Appellant
Ms. Sunita Menon, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING:11.02.2025
DATE OF DECISION:11.02.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10345 of 2015.

(SOMESH ARORA)
MEMBER (JUDICIAL)